

साधन के रूप में राज्य सरकारों को सुझाव दिया गया था कि वे स्कूल के अध्यापकों, स्वास्थ्य कर्मचारियों, ग्राम सेवकों आदि जैसे कर्मचारियों को ३ से ४ सप्ताह तक सेवायें लें ताकि वे नियमित वैक्सिनेटरों के काम में हाथ बटा सकें। इस सुझाव पर राज्य सरकारों ने क्या कार्यवाही की, यह हमें मालूम नहीं है।

(a) to (c). As a measure for intensifying the Smallpox eradication campaign, a suggestion was made to the State Governments to harness the services of such personnel as school teachers, health workers, village level workers etc. for a period of three to four weeks to augment the strength of the regular vaccinators. No information is available in regard to the action taken by the State Governments on this suggestion.

**श्री विश्वनाथ पाण्डेय :** देश में जो चेचक का प्रकोप है, उसके उन्मूलन के लिए क्या सरकार ने कोई प्रोग्राम बनाया है ?

**Dr. D. S. Raju:** We have got the small-pox eradication programme, and it is going on now. We hope that it would be completed by the end of 1965.

**श्री विश्वनाथ पाण्डेय :** उसका उन्मूलन कब तक हो जाएगा ?

**Dr. D. S. Raju:** Immediately after this eradication programme is completed, we hope that small-pox will be eradicated from the country.

**Shri S. N. Chaturvedi:** What were the instructions communicated to the State Governments, and why have the State Governments not sent any reply, and why has it taken them such a long time to send their replies?

**Dr. D. S. Raju:** The instructions were communicated during the last small-pox eradication week.

**श्री कछवाय :** मैं यह जानना चाहता हूँ कि क्या दुनिया में ऐसे देश हैं जहाँ चेचक

नहीं होती ? यदि हाँ, तो व कौन से देश हैं ?

**श्री यश महोदय :** वह इस वक्त नहीं बतला सकते कि सारी दुनिया में किन किन देशों में चेचक नहीं होती।

**श्री यशपाल सिंह :** जो टीचर चेचक उन्मूलन में लगाये गये हैं, उनकी सेवायें कितने दिन तक चेचक उन्मूलन के लिए ली जाएंगी, और जितने समय तक वे इस काम में लगे रहेंगे उतने समय तक बच्चों की पढ़ाई का क्या होगा ?

**Mr. Speaker:** The hon. Member says that if the teachers are engaged in small-pox eradication work, then they may not have time to teach children, and he wants to know whether the education of the children would not suffer on account of that.

**Dr. D. S. Raju:** Wherever possible there is supposed to be one week's training at the block level so that they can help the regular vaccinators. That was the idea.

#### Assistance to West Bengal

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{ Shrimati Renuka Ray:  
\*537. { Shri P. K. Deo:  
{ Shri S. M. Banerjee:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there has been a shortfall in the assistance given in the first three years of the Third Plan to the State of West Bengal; and

(b) if so, the steps being taken to remove the difficulty by releasing the promised amount?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) No, Sir. There has been no shortfall in the Central Assistance given to the State for 1961-62. For 1962-63 provisional payments have been made and final sanctions will be issued shortly on the

basis of details which were received a few days ago from the State Government. For 1963-64, no final sanction of Central assistance under any head of development has so far been made; but ways and means advances have been released towards this assistance.

(b) Does not arise.

**Shrimati Renuka Ray:** Is it not a fact that the Central assistance promised in 1961-62 was Rs. 23 crores of which Rs. 9.1 crores was given leaving a residue of Rs. 3.9 crores; in 1961-62, Rs. 26.4 crores was promised Rs. 23.7 crores was given, leaving a residue of Rs. 2.7 crores—that means in two years a residue of Rs. 6.6 crores?

**Shri T. T. Krishnamachari:** Hon. Member is not quite correct but very nearly correct.

**Shri Harish Chandra Mathur:** The hon. Minister says that she is very nearly correct. Let him give the correct figure. The Minister is supposed to give the correct figure.

**Mr. Speaker:** But somebody should ask for it. She does not ask the correct figure; my difficulty is that she was giving information and not asking for any information.

**Shri Jaipal Singh:** But it is not only the questioner who is interested in the answers; the entire House is interested.

**Mr. Speaker:** I can allow answers only to questions asked.

**Shrimati Renuka Ray:** May I ask the question: What is the total amount of money that the Centre promised to West Bengal in the last two years and what is the amount paid?

**Shri T. T. Krishnamachari:** As I said, the matter is not yet settled and accounts have not yet been fully furnished. I said that she was very nearly correct because the difference would be in the matter of lakhs.

**Shri Tyagi:** What is the total amount of loans advanced by the

Centre to the State Government of West Bengal so far and to what extent have they defaulted in timely payment of their instalments?

**Shri T. T. Krishnamachari:** I am sorry I have not got the figures with me—the total loans to various State Governments. But I can certainly beg of the hon. Members not to ask about defaults by States.

**Shri Tyagi:** When granting further loans to any State do Government take into account their capacity to repay?

**Shri T. T. Krishnamachari:** The whole scheme is that the loans taken are invested in certain fixtures and since fixtures are created one must presume that there is capacity to repay. There is no question of default here in the sense of a private party and bank. It is a matter of mutual adjustment.

**Shrimati Renuka Ray:** I would like to ask the hon. Minister whether it is not a fact that the performance of the State Government of West Bengal in the last 2½ years is the highest as shown in the Third Plan, and in that case would he take steps to see that the shortfall is met as they have spent their full amount?

**Mr. Speaker:** In the first question, information is given; in the second a suggestion for action is given.

**Shri S. C. Samanta:** Is it not a fact that the West Bengal Government has spent more than its matching contribution and has asked for further help or loan and, if so, what will the Government do in the matter?

**Shri T. T. Krishnamachari:** Yes, Sir; not only West Bengal but every State Government in India is asking for further assistance and the trouble about it is that I can only give such assistance as there is in the Budget excepting the ways and means advance. Otherwise I have to come to this House for supplementary

demands. I would like to explain the position further. The 1961-62 accounts will be settled in a few days; the 1962-63 accounts will take some time because they have not furnished all the figures. In 1963-64, I think very nearly Rs. 18 crores had been given to them, as monetary advances as against promised assistance. The final figures will be available only when they prepare their budget. Ways and means advances are given to the States if they are in need.

The fact about West Bengal Government is that when late Chief Minister Dr. B. C. Roy was alive he said that he would like to do something on his own outside the Plan for which he will not ask for Central assistance. That has probably taken shape and they now find that they could not fully finance it and bring it up to fruition. The demand is being made for further assistance on that ground and that is being considered. Whether we will be in a position to give assistance or not, it is not possible for me to say in the House just now.

**Shri S. M. Banerjee:** May I know whether the attention of the hon. Minister has been drawn to the statement of the Chief Minister of Bengal wherein he has said that not even fifty per cent of what has been demanded from the Centre by the State has been given to them and, if so, the reason for the discrimination?

**Shri T. T. Krishnaamachari:** My attention has not been specifically drawn to this statement of the Chief Minister and I do not think it is correct for him or anybody to say that only fifty per cent of what has been demanded had been given. It is still less correct to say that not even 50 per cent had been granted.

**Shri Ramanathan Chettiar:** The Finance Minister said that the States are being helped for ways and means payments but we read in the newspapers two weeks ago that the Centre had advised certain State Governments that there are limits up to

which they can borrow from the Reserve Bank. Is this not a contradiction of the statement that the Centre will help the States for ways and means position?

**Shri T. T. Krishnamachari:** I do not see how these two things contradict. It often happens that they overborrow from the Reserve Bank in which case the Centre gives a ways and means advance. The two things are related only that way.

**Shri Shivaji Rao S. Deshmukh:** May I know whether this tremendous increase on the demand for Central assistance by various States including West Bengal is the result of statutory Central assistance having no proportion whatever to discretionary assistance?

**Shri T. T. Krishnamachari:** I am not in a position to make any statement on that question.

#### Evacuee Properties in Delhi

**\*539. Shri Surendranath Dwivedy:** Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether a number of houses in Delhi which are evacuee properties are still in occupation of unauthorised persons or sub-lettees;

(b) if so, the reasons for not getting these properties vacated from the unauthorised residents and taken over; and

(c) the action Government propose to take against the illegal occupants?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** (a) Yes, but the number is not likely to be large.

(b) and (c). Eviction proceedings are initiated against a person who trespasses into evacuee property after it has been programmed for auction or has defaulted in the matter of payment of rent. The properties are generally disposed of without giving